

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

(Appellate Civil Jurisdiction)

FAO No. 4989 of 2010

National Insurance Co. Ltd.

VERSUS

Amarjeet Kaur & Others

4. **Dis. Mohammad son of Sh. Suleman, caste Muslim Gujjar, r/o Village Aashpur, Police Station Sadar, Ropar (Punjab) (Driver of Truck bearing reg. No. CH-01W-6287).**

Whereas it has been proved to the satisfaction of this Court that the above named respondent cannot be served in an ordinary manner so notice is hereby issued Under Orders 5 Rule 20 of CPC against him to appear in this Court on 23.05.2019 (Actual), personally or through Advocate failing, which the matter will be heard and decided in his absence.

Given under my hand and the seal of this court on 12.04.2019


SUPERINTENDENT CIVIL REVISION BRANCH

